

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. Company Appeal/134/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Shree Builcon Private Limited
V/s
Registrar Of Company Mumbai
Section: 252 (3) of Companies Act, 2013

ORDER

Adv. Yahya Batatawala appeared for the Petitioner. Mr. Shivraj appeared for the RoC. It has been stated the soft copy of RoC report has been mailed today. RoC is directed to furnish the hard copy of RoC report well before the next date of hearing. List the matter on **03.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)